

### Litigation Against Kendriya Vidyalaya Sangathan

3422. SHRI MUHI RAM SAIKIA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the details of court cases pending against Kendriya Vidyalaya Sangathan in different High Courts of India as on date, subject/issue-wise;

(b) whether KVS has contemplated to evolve any departmental forum of arbitration to reduce litigation by its employees;

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) The information is being collected and will be laid on the Table of the House.

(b) No, Sir.

(c) Does not arise.

### New Grain Trade Convention

3423. SHRI RAM KAPSE : Will the Minister of FOOD be pleased to state :

(a) whether the Government have approved the proposal for signing and ratification of the New Grain Trade Convention 1995 which will take effect from 1st July on the expiry of the current Wheat Trade convention; and

(b) if so, the details thereof?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) and (b). Yes, Sir. Government have signed and ratified the new Grain Trade Convention 1995 which has taken effect from 1st July, 1995, on the expiry of the Wheat Trade Convention 1986 to which India was a signatory. The objectives of the new Convention are :

- (i) to further international cooperation of trade in grains, especially insofar as these affect the foodgrain situation;
- (ii) to promote the expansion of international trade in grains, and to secure the freest possible flow of this trade, including the elimination of trade barriers and unfair and discriminatory practices, in the interest of all members, in particular developing members;
- (iii) to contribute to the fullest extent possible to the stability of international grain markets in the interests of all members, to enhance world food security, and to contribute to the development of countries whose economies are heavily dependent on commercial sales of grain; and

- (iv) to provide a forum for exchange of information and discussion of members' concerns regarding trading in grains.

### Sale of Fertilizers

3424. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of AGRICULTURE be pleased to state :

(a) whether the manufacturers of phosphatic and potassic fertilizers are interested to sell their fertilizers in some States where there is scarcity to earn more profits and as a result of which the farmers in some States suffer for want of the adequate supply of these fertilizers; and

(b) if so, the steps taken by the Government to ensure the sale of these fertilizers at uniform prices in all the States eliminating blackmarketing and artificial shortage?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI AYUB KHAN) : (a) and (b). Since the price distribution and movement on phosphates and potassic fertilizers stand decontrolled, Government of India cannot ensure their sale at uniform prices throughout the country. However, under the scheme of concession for sale of these decontrolled fertilizers to the farmers, the State Governments have been requested to negotiate the sale price to farmers with the fertilizers supplying agencies and arrive at a price which is most favourable to farmers. No reports relating to shortage of these fertilizers in any of the States/Union Territories have been received.

### Construction of Schools Building

3425. SHRIMATI 'SUSEELA GOPALAN :  
SHRI KODIKKUNNIL SURESH :  
SHRI MULLAPPALLY RAMCHANDRAN :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Union Government provide financial assistance to the States for construction of pucca buildings of the Government Schools; and

(b) if so, the amount of financial assistance thus provided during 1995-96, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION) (DR. KRUPASINDHU BHOI) : (a) Construction of school buildings is primarily the responsibility of the State Govts. However, school buildings are one of the activities for which central assistance is available under a matching basis under Jawahar Rozgar Yojana (JRY) and Employment Assurance scheme.

(b) Information is being collected for Ministry of Rural Areas and Employment and will be laid on the Table of the Sabha.